

High Court of Sikkim

Record of proceedings

I.A. No. 01 of 2023 in CRL.L.P/41/2023/(Filing No.)

State of Sikkim

Applicant

VERSUS

Pratiksha Rai and Another

Respondents

Date : **20-03-2024**

CORAM : **THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE
THE HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE**

For Applicant Mr. S. K. Chettri, Additional Public Prosecutor.

For Respondents Mr. Sishir Mothey, Advocate.

ORDER

Rai, J.

In compliance to the orders of this Court, Learned Additional Public Prosecutor has filed a better Affidavit dated 18-03-2024.

Mr. Sishir Mothey, Learned Counsel, who is present in the Court today submits that in the Order dated 06-12-2023 his name has been mistakenly recorded for the reason that he was appearing then in item no.6 [*I.A. No. 01 of 2023 in CRL.L.P/31/2023(Filing No.), State of Sikkim vs. Rup Narayan Rai (Chamling) and Others*] and not in this matter. He prays that the Order be rectified accordingly and Notice be issued to the Respondents.

It is rather surprising that the Counsel failed to inform this Court on the previous date. Nevertheless, in view of the inadvertent error, the records stands rectified to the extent that Mr. Sishir Mothey is not appearing on behalf of the Respondents as recorded on 06-12-2023.

Issue Notice to the Respondents.

List on 15-04-2024.

Judge
20-03-2024

Judge
20-03-2024